

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-3**

Appeal No. - 10/252/ND/2021

**IN THE MATTER OF:**

Mahamaya Financial Consultants Pvt Ltd  
V/s  
ROC

....Applicant

....Respondent

**SECTION**

U/s 252

**Order delivered on 21.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Issue notice upon the respondents by all modes including the e-mail id of the respondents.  
Affidavit of service must be filed within one week from today. List on **11.03.2021**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**